Released permission for finished medicines

1891. DR. (SHRIMATI) SARO-JINI MAHISHI; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) what are the requirements to be fulfilled for abtaining the permission of Control release finished medicines;
- (b) the names of medicines for . which Government granted control release permission during last two years along with the details of trials, study, tests conducted on each of them:
- (c) what are the names of centres and laboratories where such studies and trials were conducted:
- (d) whether it is a fact that State Drug Authorities are empowered to grant such permissions;
- (e) if so. the names Of the control release medicines for which different State Drug Authorities granted permissions during last two years along-with composition of each;
- ' (f) whether Government granted the permission of Venterline control release capsules;
- (g) if so, the names of the authority who granted the permission with date
- (h) whether all studies, tests and trials were conducted before granting the permission; and
 - (i) if so, the details therof

THE MINISTER OF HEALTH AND TAMILY WELFARE AND THE MINISTER OF CIVIL AVIATION (SHRI MOTI LAL VORA): (a) The requirements for obtaining permission for control releasee formulations in-cludje *inviitfo* dissolution studies, *in-vivo* blood level studies and/or 1

the rapeutic trials and any co-relation that may exist between *in-vitro* and *in-vivo* studies.

- (b) During the last two years the Drugs
 Controller (India) has not granted permission to market any new-control release formulation.
- (c) In view of (b) above, does not arise.
- (d) The-guidelines for Introduction of New Drugs includes control release preparation as "new" drug and as such the Drugs Controller (India) is the competent authority to grant permission to market control release formulations. However, the guidelines have not yet become a statutory and the State Drug Control Authorities in consultation with heir experts have been licensing formulations including control release preparation.
 - (e) to (i) The names of control release preparations that might have been licensed by different State. Drug. Control authorities during the last . two yeard are not available with the Central Government.

Reorientation of medical education

- 1892. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether the reorientation of medical education (Rome) scheme launched by the Central Government in 1977 has not been effectively implemented due to lack of response from the medicos;
- (b) whether Government have since decided to transfer the scheme to the State's plan from the next Five Year Plan;
- (c) whether the views of the State Governments have been considered in this regard; and

(d) if go, the detailg of the views of the State Government?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND THE MINISTER OF CIVIL AVIATION (SHRI MOTI LAL VORA); (a) No, Sir.

- (b) The Planning Commission have ireported that the future of the scheme during the 8th Five Year Plan has not yet been finally decided
- (c) and (d) Before taking any firm decision,, the views of the State Governments, concerned Ministries and the National Development Council etc. are taken by the Planning Commission.

Promotion of primary/trained graduate teachers in Kendriya Vidyalayas

1893. DR. NAGEN SAIKIA: DR. R. K. PODDARI;

SHRI ASHOK NATH VERMA;

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) what is the number of Primary and Trained Graduate Teachers of Kendriya Vidyalayas promoted during the current academic session of 1987-88;
- (b) what is the number of these categories of teachers to be promoted during the current academic session as per promotion q'uota; and
- (c) whether unfilled promotional vacancies of the preceding session have been carried over to the current session and filled; and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND. CULTURE IN THE MINISTRY OF HUMAN RESOURCE

DEVELOPMENT (SHRI L. p. | SHAHI): (a) t_0 (c) The number of 1 Primary and Trauied Graduate Tea-J chers promoted to the postg of Trained Graduate Teachers and Post Graduate teachers was 233 and 128 respectively as upto 21.4.1988 during the academic session 1987-88. As the current academic session 1988-89 has started only recently, the number of vacancies to be filled up cannot be anticipated at this stage. At the time of filling up of vacancies, all existing vacancies including those- from the previous year will be considered for being filled up suitably.

Action plan on family planning services

1894. SHRIMATI RATAN KU-MAEII: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government have worked out an action plan to__ tone up the family planning services and improve the overall acceptability of the programme; and
 - (b) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND THE MINISTER. OF CIVIL AVIATION (SHRI MOTI LAL VORA): (a) Yes, Sir.

- (b) The following actions are being itaken to improve the quality of Family Welfare Programme:
 - (i) 16 Centres of Excellance are being established for providing bettet quality of sterilisation operation better training of doctors, monitoring of sterilisation operations, in concerned States/UTs and providing recanalisation facilifies.
- (ii) A meeting of Directors of Health Servces of Various States/ UTs to consider specifically the question of improvement of services. The recommendation, of the meeting are being circulated.